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## (2009) 05 J&K CK 0057

## Jammu & Kashmir High Court

Case No: Others Writ Petition (OWP) No. 522 Of 2009

Balbir Singh Jamwal APPELLANT

Vs

Rajinder Singh Jamwal RESPONDENT

Date of Decision: May 15, 2009

**Acts Referred:** 

• Jammu and Kashmir Civil Procedure Code, 1977 - Order 17 Rule 2

Citation: (2009) 3 JKJ 172 : (2010) 1 SriLJ 39 Hon'ble Judges: Muzaffar Hussain Attar, J

Bench: Single Bench

**Advocate:** Aruna Thakur, Advocates appearing for the Parties

**Judgement**